

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 122 of 2010

Dated : 13th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Union of India

... Appellant(s)

Versus

Tamil Nadu Electricity Board & Anr.

...Respondent(s)

Counsel for the Appellant(s): Mr. Abhishek Yadav

Counsel for the Respondent(s): Mr. S. Vallinayagam

ORDER

As agreed by the learned counsel for the parties, post the matter for further hearing on **05.08.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks